

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 372 OF 2017 &
IA NO. 441 OF 2018

Dated: 1st June, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Office of Chief Engineer, State Load Despatch Centre **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag Andrabi
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-2

Ms. Mazag Andrabi
Mr. Varun Kapur for R-3

ORDER

Mr. Manu Seshadri, Learned Counsel appears on behalf of Respondent No. 2, and prays for two weeks' time to file reply on the IA No. 441 of 2018. His submission is placed on record.

Two weeks' time, i.e. on or before 15-6-2018 is granted to the learned counsel for Respondent No. 2, as stated above, to enable him to file reply on the IA No. 441 of 2018, after serving copy on the other side.

List the matter on **23-7-2018**, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member
tpd/vg

(Justice N. K. Patil)
Judicial Member